NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 185 /2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd January, 2017, 10.30 A.M

Name of the Company		Prashant Jalan & OrsVersus-		
		Maa Jaemangla Dairy	Clusters Ltd. & Ors	
Ur	nder Section	397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
2 MY	SURENDA	D, Advocate 2AKUMAR, Advoc	Respondents	20 spoi/20
3 m	NEELAN.	VAJNCHATERI Advocate	E - Respondents	Surendseiku Pyree 03.1.17
(, -	217HUN CHO	WHUKY, ADWIN		03.1.17
2,	KULDIP	MAN BISHWAL, M	fellius	John
				3/1/2017

ORDER

Ld. Counsels for the Petitioners and the Respondents are present.

This case was dismissed for default of the party and after that it was restored by order dated 08/12/2016.

Parties are to maintain status quo regarding shareholdings, Board of Directors and immoveable properties as on date till next date of hearing.

List the matter on 24/01/2017 for further orders.

C. sipoge ta.

(S. Vijayaraghavan) Member (T)

(Vijai P ratap Singh) Member (J)